

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/138/2016

NAME OF THE PETITIONER(S)

: V. Saraswathi & 7 others

NAME OF THE RESPONDENT(S)

others

: M/s Meadow Rural Enterprises Private Limited & 20

UNDER SECTION

: 397/398, 235, 237, 111/59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

NAVEEN KUMAR MURTUT G.V.MOHAN KUMAR

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ORDER

Counsel for petitioner present and prayed for time to make submissions. Counsels representing R1, R2 to R5, R6 to R15 and R19 to R22 are present. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 09.03.2018.

- 59 -(S VIJAYARAGHAVAN) Member(Technical)

-gel ((K ANANTHA PADMANABHA SWAMY) Member(Judicial)